

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

CA(CAA) No.117/230/HDB/2017
AJR Agriinfra Projects Pvt Ltd
AJR Agriinfra Projects Pvt Ltd
230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venjate Ram Reddy	Const +1	9542239039	vived

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Venkata Rami Reddy, Learned Counsel for the Applicant

CA disposed by separate orders.

Member (J)

Bm